

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 821-JK (LD) of 2022

DATED:- 22 - 02 - 2022

Sanction is hereby accorded to the appointment of Officer's of Skill Development Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

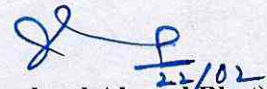
Secretary to Government

Dated:- 22.02.2022

No:-JK(LD)CODI/ 2021/03

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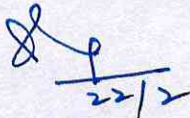
1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Skill Development Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No.821-JK(LD) of 2022 dated 22.02.2022

S.No.	Case	Titled	Name of the OIC
1	Arbitration No. AA/27/2007	M/s Shivalaya Const. Co. Pvt. Ltd. Vs State of J&K & Others	Mohammad Shafi Bhat, Principal Govt. Polytechnic College, Shopian
2	Contempt No. 05/2019 in SWP No. 1040/2018	Pappu Sharma Vs Ajeet Kumar Sahu and Others	Farooq Ahmad Khan Joint Director, Skill Dev. Jammu
3	C.P. No. 61/44/2021 In O.A. No. 61/398/2020	Suresh Kumar Vs Navin Kumar Choudhary Others	Amandeep Singh Superintendent ITI Kathua
4	C.P. No. 61/44/ 2021 In OA No. 061/882/2020	Savita Sharma VS Dr. Asgar Hassan Samoon, Others	Rajesh Gupta, Superintendent ITI R. S.Pura
5	Contempt No. 599/2019 in SWP No.1847/2016	Rajinder Prashad Kotwal Vs Ajit Kumar Sahu & Others	Vivek Sagar Sharma, Superintendent/ I/c Litigation J&K DSDD Jammu
6	TA No. 6287/2021 SWP No. 489/2011	Pooja Sharma & Ors. Vs State & Ors	Vivek Sagar Sharma, Superintendent/ I/c Litigation J&K DSDD Jammu
7	WP(c) No. 1977/2021	Gorav Raina and Others Vs UT of J&K & Others	Talat Mehmood Khan, Superintendent, ITI Poonch
8	WP(c) No. 1465/2021	Asif Ali Zargar and Others Vs UT of J&K & Others	Ravinder Singh Bhatti, Superintendent, ITI Bhaderwah
9	WP(c) No. 2193/2021	Barun Pangotra and Another Vs UT of J&K & Others	Rajinder Singh, Superintendent, ITI Reasi
10	TA No. 1957/ 2021 SWP No. 322/ 2018	Randhir Singh Vs State of J&K & Others, ITI Sector	Anoop Sharma Principal ITI Hiranagar


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